

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00721/2019

Thursday, this the 3rd day of October, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Prabhukumar.P.B., Aged 43 years, S/o.Rajan,
Working as Junior Telecom Officer,
Quilandy, O/o.SDE Quilandy, DET Quilandy/
AM Vatakara, Kozhikode BA, Kerala Circle.
Residing at Valattuputhenpura H., Perumpadavom P.O.,
Kottayam District.Applicant

(By Advocate Mr.John Mani.V)

v e r s u s

1. Union of India represented by Secretary,
Department of Telecommunications,
Ministry of Communications, Sanchar Bhawan 20,
Ashok Road, New Delhi – 110 001.
2. Bharat Sanchar Nigam Limited,
represented by its Chairman and Managing Director,
Harish Chandra Mathur Lane, Janpath, New Delhi – 110 001.
3. Chief General Manager Telecom,
BSNL Kerala, BSNL Circle Office,
Doorsanchar Bhavan, PMG Junction,
Trivandrum – 695 033.Respondents

**(By Advocates Mr.Rajesh Sukumaran, ACGSC [R1]
& Mr.V.Santharam [R2-3])**

This application having been heard on 3rd October 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard learned counsel for the applicant. Shri.Rajesh Sukumaran, ACGSC takes notice for Respondent No.1 and Shri.V.Santharam takes notice for Respondent Nos.2-3.

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2. The applicant is aggrieved by the fact that his request for transfer to Kottayam SSA is not being favourably considered. In this regard, it is seen that the applicant has filed a representation, a copy of which is available at Annexure A-16 dated 30.9.2019. It appears that the applicant has also simultaneously approached us by filing this O.A.

3. We feel that interest of justice will be met if we direct Respondent No.3 to consider and dispose of the said representation. Ordered accordingly. We are not expressing any views with regard to the merits or otherwise of the claim of the applicant.

4. The O.A stands disposed of. No costs.

(Dated this the 3rd day of October 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00721/2019

1. **Annexure A-1** – A copy of the certificate issued by Tahsildar, Taluk Office Vaikom dated 11.12.2014 certifying the applicant and his wife are inter-caste married couple.
2. **Annexure A-2** – A copy of the appointment order No.GMTDG/Staff/46-2/07/27 dated 4.12.2008 issued by Assistant General Manager (Admin), O/o.GMTD, Goa, Panaji.
3. **Annexure A-3** – A copy of the transfer and posting order No.GMTDG/Staff/46-4/2010/TTA/2011-12/32 dated 19.5.2011 issued by Assistant General Manager (Admin), O/o.GMTD Panaji, Goa.
4. **Annexure A-4** – A copy of the representation made by the applicant to Assistant General Manager (Admin), O/o.CGMT, MH Circle dated 7.11.2013.
5. **Annexure A-5** – A copy of the representation dated 1.2.2014 made by the applicant to the Assistant General Manager (Admin), O/o.CGMT MH Circle.
6. **Annexure A-6** – A copy of the relieving order No.GMTDC/Admin-12/LICE/JTO(T)/106 dated 29.3.2014 issued by the Assistant General Manager (Admin), O/o.GMTD, Panaji, Goa.
7. **Annexure A-7** – A copy of the order dated 25.4.2014 with Letter No.GMT/SNDG/E-3/JTO Corr/2014-15/329 posting the applicant as JTO (Group) in Kudal SSA.
8. **Annexure A-8** – A copy of the representation dated 23.12.2014 made by the petitioner to Sr. General Manager (Staff), O/o.CGMT MH Circle.
9. **Annexure A-9** – A copy of the representation dated 7.2.2015 made by the petitioner to Assistant Senkior Manager, O/o.GMT Sindhudurg SSA.
10. **Annexure A-10** – A copy of the relieving order No.SDE/staff/E10BMargoa/2014-15 dated 30.6.2015.
11. **Annexure A-11** – A copy of the representation dated 20.11.2015 made by the petitioner to the Senior General Manager (Staff), O/o.CGMT MH Circle.
12. **Annexure A-12** – A copy of the order dated 5.3.2016 transferring the applicant from Sindhudurg SSA to Circle Office Mumbai.
13. **Annexure A-13** – A copy of the career history of applicant from 20.1.2003.
14. **Annexure A-14** – A copy of the transfer and posting order dated 20.8.2019 issued by Deputy General Manager (Hr), O/o.CGMT, BSNL.
15. **Annexure A-15** – A copy of the transfer order No.HR-III/2-11/R-8/2018-19/Pt-I/22 dated 28.9.2019 issued by Assistant General Manager (HR), O/o.CGMT, Kerala Circle.

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16. Annexure A-16 – A copy of the representation dated 30.9.2019 made by the applicant to the 3rd respondent.

17. Annexure A-17 – A copy of the representation dated 30.9.2019 made by the applicant's wife to the 3rd respondent.
